

DITEM NO.20

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s). 21565/2014
STATE OF UP AND ORS

Petitioner(s)

VERSUS

BUDHUWA

Respondent(s)

(with appln. (s) for c/delay in filing slp)

Date : 30/11/2016 This petition was called on for hearing today.

For Petitioner(s)

Ms Harshita Deshwal, Adv.

Mr. M. R. Shamshad, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Sole respondent has refused to accept the notice, as
such, service is deemed to be complete but none has entered
appearance.

Registry to process the matter for being listed before
the Hon'ble Court as per rules.

(PAWAN DEV KOTWAL)
Registrar